

# **Income Tax Appellate Tribunal: Delhi Benches, New Delhi**

**F.No.70/AT/Jud.Adm/Judicial/Del/2025-26**

**Dated 21<sup>st</sup> May, 2026**

## **Notice**

It is hereby notified for information of all concerned that that vide F.No.12/3/2023-JCA dated 22.05.2026 issued by the Government of India, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel & Training, Pers. Policy (JCA) Section, it has been notified that the holiday on account of Id-ul-Zuha (Bakrid), which was earlier declared for 27.05.2026 in the list of holidays for the year 2026 circulated vide this Ministry's O.M. No.12/2/2023-JCA dated 03.07.2025, has now been revised to 28.05.2026, subject to the sighting of the moon. Accordingly, the office of the ITAT, Delhi Benches, New Delhi shall remain closed on 28.05.2026.

2. In view of the above, per order dated 22.05.2026 of the Hon'ble Vice-President (DZ), All the Benches of the ITAT, Delhi Benches, New Delhi hereby stand cancelled on 27.05.2026.

  
**Assistant Registrar**